

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:64
ANSWERED ON:08.08.2012
ALLEGED CORRUPTION IN NCTE
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of cases of alleged corruption in the National Council of Teacher Education (NCTE) especially in regard to grant of recognition to Teachers Training Institute;
- (b) if so, the details of cases reported during last three years and the current year; and
- (c) the corrective steps taken by the Government to check corruption allegedly prevalent in NCTE?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): The complaints alleging corruption in National Council for Teacher Education (NCTE) received in the Ministry from time to time are addressed as per the established procedure.

(b) & (c): On the basis of complaints against NCTE, the government has superseded the Council of the NCTE and appointed a committee to exercise the powers and functions of the Council. The Committee has taken several steps including re-constitution of the four Regional Committees and other administrative measures for ensuring transparency in their functioning.

In addition, several steps have been taken to improve the functioning of the NCTE, such as online submission of applications for grant of recognition, on-line payment of fees and processing of applications in chronological order, etc. The NCTE has also instituted systems for on-line disclosure of information by recognized institutions and online viewing of stage of processing of applications etc.